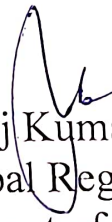


**PRESS NOTE**

**Regular hearing and disposal of old pending Cases has been started in the High Court of Madhya Pradesh**

After taking charge of the Chief Justice of High Court of Madhya Pradesh, keen interest is being taken by Hon'ble the Chief Justice Shri Ravi Malimath and other companion Hon'ble Judges, for disposal of old pending Cases. Resultantly, the old Final Hearing Cases are being heard expeditiously with proper cooperation of the Advocates.

Under this drive, a 25 year old Writ Petition No.2538/1996 filed on 03-07-1996, which was pending since 1996 has been disposed of today by the Division Bench comprising Hon'ble the Chief Justice Shri Ravi Malimath and Hon'ble Shri Justice Vijay Kumar Shukla.

  
16/11/2021  
(Manoj Kumar Shrivastava)  
Principal Registrar (Judicial)  
High Court of Madhya Pradesh,  
Jabalpur